

Annual Report of and Review on Indian Council of Historical Research, New Delhi, for 1981-82, etc.

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL) : I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Historical Research, New Delhi, for the year 1981-82 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Council of Historical Research, New Delhi, for the year 1981-82.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-6940/83.]

- (3) A copy of the Annual Accounts (Hindi and English versions) of the Central Institute of Higher Tibetan Studies, Sarnath, Varansi for the year 1981-82, together with Audit Report thereon.

- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-6941/83.]

- (5) (i) A copy of the Annual Accounts (Hindi and English versions) of the National Council of Educational Research and Training, New Delhi, for the year 1981-82, together with Audit Report thereon.

- (ii) A statement (Hindi and English versions) regarding Review by the Government on the Accounts of the National Council of Educational Research and Training, New Delhi, for the year 1981-82.

- (6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library. See No. LT-6942/81.]

Statement explaining reasons for not laying Annual Report and Audited Accounts of Central Council for Research in Ayurveda and Siddha, New Delhi for 1980-81

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI MOHSINA KIDWAI) : I beg to lay on the Table a statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the Central Council for Research in Ayurveda and Siddha, New Delhi, for the years 1980-81 and 1981-82 within the stipulated period of nine months after the close of the Accounting Year. [Placed in Library. See No. LT-6943/83.]

Notification under Prevention of Food Adulteration Act, Annual Report of and Review on Central Council for Research in Homoeopathy, New Delhi for 1981-82, etc.

SHRIMATI MOHSINA KIDWAI on behalf of KUMARI KUMUDBEN M. JOSHI : I beg to lay on the Table :—

- (1) A copy of the Prevention of Food Adulteration (Second Amendment) Rules, 1983 (Hindi and English versions) published in Notification No. G.S.R. 249 (E) in Gazette of India dated the 8th March, 1983 together with a corrigendum thereto published in Notification No. G.S.R. 329 (E) in Gazette of India dated the 14th April, 1983, under sub-section (2) of section 23 of the Prevention of Food Adulteration Act, 1954. [Placed in Library. See No. LT-6944/83.]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Homoeopathy, New Delhi, for the year 1981-82 along with Audited Accounts.